NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 382 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: M/s MVL Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. Vaibhav Tyagi, Advocate

For the Respondent (s): None

ORDER

Ld. Counsel for the Petitioner prays for liberty to withdraw the present on account of certain technical defects, with liberty to refile the same.

Dismissed as withdrawn with liberty to file the same subject to statutory limitations.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)